

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No(s).16063/2007  
(From the judgement and order dated 23/05/2007 in FAO No.184/2005 of The  
HIGH COURT OF DELHI AT N. DELHI)

MST.PARAM PAL SINGH TR.FATHER Petitioner(s)

VERSUS

M/S NATIONAL INSURANCE CO.& ANR. Respondent(s)  
(With prayer for interim relief and office report)  
(FOR FINAL DISPOSAL)

Date: 26/11/2012 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE T.S. THAKUR  
HON'BLE MR. JUSTICE FAKKIR MOHAMED IBRAHIM KALIFULLA

For Petitioner(s) Mr. R.K. Nain,Adv.  
Ms. Pratima N Chauhan,Adv.  
Mr. Mahender Singh,Adv.  
Mr. Nikhil Jain,Adv.

For Respondent(s) Mr. M.K. Dua,Adv.

UPON hearing counsel the Court made the following  
O R D E R

Heard.  
Judgment reserved.

|(N.K. Goel)  
|Court Master

|(Veena Khara)  
|Court Master

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